

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/42(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS RKDS EXPORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] for the Financial Creditor  
Mr. A.K. Nab, Adv.  
Ms. Ranjabati Ray, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor.
2. Despite repeated opportunities the Corporate Debtor did not appear and on 19.09.2023, the Corporate Debtor has set ex parte. During the pendency of this matter for sometime, no one appear on behalf of the Corporate Debtor.
3. Heard. **Reserve for Orders.**

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**